

&
ITEM NO.30

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).3719/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

SURESH PAL SINGH

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Shish Pal Laler, Adv.

Mr. R.C. Kaushik, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time is granted to the sole respondent, as a final chance, for filing counter affidavit.

In the meanwhile, complete set of the paper book be supplied to the respondent.

List again on 26.2.2013.

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| REGISTRAR
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(M.A. SAYEED)

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